

GARGO MOTORS LIMITED										
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)										
Sl.No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount of claims admitted	% Share in Total Amount of Claims Admitted				
1	Unpaid insolvency resolution process costs									
2	Liquidation costs incurred till date									
3	Secured financial creditors									
4	Unsecured financial creditors									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	2	11,06,92,485.80	2	10,45,25,709.80	94.43		61,66,776.00		
8	Operational creditors (other than Workmen, Employees and Government Dues)									
9	Other stakeholders, if any (other than financial creditors and operational creditors)									
	Total	2	11,06,92,485.80	2	10,45,25,709.80					



Annexure-1

Name of the corporate debtor: Pride Coke Private Limited; Date of commencement of CIRP: 05.08.2025 (certified copy received on 07.08.2025)

Category: List of Operational Creditors (Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of any mutual dues, claim that may be set off			Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Amount of contingent claim	Amount of any mutual dues, claim that may be set off			
1	Central goods and Service Tax, Dibrugarh	19.09.2026	10,42,94,238	10,42,94,238		-	-	-	-	-	-	-
2	Employees State Insurance Corporation	24.09.2026	63,98,248	2,31,472		-	-	-	-	61,66,776	-	Unadjudicated Show-Cause Notice; hearing date (27.10.2026) is post-CIRP.
Total			11,06,92,486	10,45,25,710						61,66,776		

